

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00055/2018

IN

ORIGINAL APPLICATION NOs.170/000758/2016

DATED THIS THE 8TH DAY OF OCTOBER, 2018

HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

1.K. Murugeswaran
S/o V. Kandaswamy,
aged 49 years,
R/o 276, 2nd Floor,
5th Cross, 5th Main,
Vivek Nagar Further Extension,
Bangalore

2.A. Revathi
D/o V. Ananda Krishnan,
aged 53 years,
R/o 1428,
11th Block, Further Extension,
Anjennapura,
Bangalore

3.N.Saikarnan
S/o R. Narayana Swamy,
aged 53 years,
R/o 34, 1st Main Road,
Ramesh Nagar,
Bangalore.

4.Geetha Kumari
D/o K.C. Kolha,
aged 52 years,
R/o 27, Deepam,
3rd Main, 7th Cross,
LBS Nagar, Vimanapura,
Bangalore.

5.K.Nalini,
D/o M.Kemparna

Aged 44 years
R/O Padmavathi Nilaya,
No.6, II Cross,
Lingaihanapalya,
Ulsoor
Bangalore.

6.A. Uma Devi
D/o H. Ashok,
aged 45 years,
R/o MIG-191, 6th B Main Road,
Ramakrishnan Nagar,
K Block, Mysore.

7.G. Srinivas
S/o C. Govindan,
aged 51 years,
R/o 19/14-1, 1st Main Road,
Jayamahal Ext,
Bangalore – 560 046.

8.Bhavani P
D/o Perumal,
aged 51 years,
R/o 34, 7th Cross,
Laibharat Nagar,
Maruthi Sevagram Post,
Bangalore.

9.M Isaivani
D/o Megharaj V,
aged 57 years,
R/o 92, 5th Street,
Kalyan Nagar,
Banaswadi,
Bangalore.

10.Malliga Shankar
D/o V. Lingesan,
aged 55 years,
R/o B-6, Income-tax Colony,
2, Infantry Road, Bangalore.

...Petitioners

(By Advocate Shri T.C. Gupta)
Vs.

1.Shri Hasmukh Adhia,
Finance Secretary,

Ministry of Finance,
Department of Revenue,
Government of India,
New Delhi – 110 001.

2.BR.Balakrishnan,
Pr. Chief Commissioner of Income Tax,
Karnataka & Goa,
Bangalore – 560 001.

....Respondents

(By Shri Vishnu Bhat , Senior Panel Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Learned counsel submits that an W.P.No.40736-40745/2018 (S-CAT) is filed against our order. Therefore, with liberty, Contempt Petition is dismissed. Notices are discharged. No order as to costs.

(CV. SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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Annexures referred to by the petitioner in CP/170/00055/2018

Annexure C-1: Copy of Tribunal order dated 13.7.2016

Annexure C-2:Copy of Tribunal order dated 9.11.2016

Annexure C-3:Copy of Tribunal order dated 5.2.2018

Annexure C-4:Copy of respondent order dated 9.10.2013

Annexure CP-5:Copy of application dated 1.6.2018

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